

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9605/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in CRLA No. 204/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

Date : 01-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For parties.

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.

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Mr. Abhishek Yadav, AOR
Mr. Saurabh Yadav, Adv.

Mr. Raghavendra S. Srivatsa, AOR
Mr. Venkita Subromoniam T. R. Adv.
Mr. Likhi Chand Bonsle, Adv.
Mr. Rahat Bansal, Adv.
Ms. Komal Mundhra, Adv.

Mr. U. M. Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 4th of October, 2021.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER